

यह सितम्बर की बात है। लेकिन अक्टूबर के महीने में उन्होंने हमको कहा—

The Board—the UNI Board—has decided that UNI would not be able to participate in the joint news pool desk.

लेकिन आश्चर्य की बात है कि इसी चिट्ठी में उन्होंने आगे यह लिखा है—

UNI would, however, be glad to participate in the news exchange arrangement with the IPE.

जिस चिट्ठी में उन्होंने कहा है कि हम न्यूज पूल में शामिल होना चाहते हैं, ईक्स नहीं चलायेंगे, उसी चिट्ठी में उन्होंने कहा है कि आईपीएस के साथ जो ऐग्रीमेंट है उसमें हम भागीदार होंगे। लेकिन आईपीएस के साथ ऐग्रीमेंट उन्हीं का होगा जो न्यूज पूल चला रहे हैं।

LEAVE OF ABSENCE TO SHRI B. N. BANERJEE

MR. DEPUTY CHAIRMAN: I have to inform Members that the following letter dated the 28th April, 1979 has been received from Shri B. N. Banerjee:

"As you are aware, I came to New York with my wife during the last intercession period. My wife unfortunately is not keeping well and so I am held up here in this country. I would pray that the House would grant me leave of absence for the Current Session."

Is it the pleasure of the House that permission be granted to Shri B. N. Banerjee for remaining absent from all the meetings of the House during the current Session?

(No honourable Member dissented)

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted.

We will take up the Special Mentions after the lunch. Now if the House will agree, the Railway Minister will introduce the Indian Railways (Amendment) Bill.

THE INDIAN RAILWAYS (AMENDMENT) BILL, 1979

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Railways Act, 1890.

The question was put and the motion was adopted.

PROF. MADHU DANDAVATE: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: Now the House stands adjourned to meet at 2.15 P.M.

The House adjourned for lunch at twenty-three minutes past one of the clock.

The House reassembled after lunch at eighteen minutes past two of the clock, Mr. Deputy Chairman in the Chair.

REFERENCE TO RECENT INCIDENTS IN ALIGARH—Contd.

SHRI BHUPESH GUPTA: May we have some idea as to when we are taking up the Aligarh discussion, especially when certain statements have been made by the Chief Minister of Uttar Pradesh, Mr. Banarsi Das? Much of what he has stated is provocative.

MR. DEPUTY CHAIRMAN: The House will be informed of it in due course. Now, Special Mention. Shri Shyam Lal Yadav.